

in their houses or shops by imposing penalty on them in Delhi ;

(b) if so, the details thereof and whether such act of Government is not likely to create mushroom growth of illegal construction in Delhi ;

(c) whether Government propose to drop such decisions and take strict action against those who have unauthorisedly encroached the land and made illegal constructions ; and

(d) if so, by when and if not, the reasons thereof ?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) : (a) No such decision has been taken in respect of the unauthorised construction which cannot be compounded under the relevant building regulations.

(b) to (d). Do not arise in view of reply to part (a) above.

ILO Report on Unemployment situation in the country

559. **SHRI GUFRAAN AZAM:** Will the Minister of LABOUR be pleased to state:

(a) whether the International Labour Organisation has recently expressed its grave concern over the high level of unemployment in most parts of the World.

(b) whether the ILO has also expressed its views on the unemployment situation in India.

(c) if so, the details thereof; and

(d) whether Government have examined the above report of ILO and if so, what further steps Government propose to take to face the unemployment situation in the country? .

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) to (c) World Labour Report 1989, brought out by the International Labour Office states, *inter alia*, that in Asia, unemployment has been on the rise in some countries since the beginning of

the 1980s. Young people constitute a sizeable proportion of the total unemployed in each Asian country including India. The problem is especially acute in the case of educated youth.

(d) Government is committed to Right to Work for every citizen. This is proposed to be achieved, *inter alia*, through increased investment in the rural areas and promotion of industrial development in such a way as to a Maximise employment.

Decontrol of sugar

560. **SHRI GHUFRAN AZAM:** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the Indian Sugar Mills Association have urged Government to decontrol sugar and to avoid imports;

(b) if so, whether Government propose to bring changes in the existing sugar policy; and

(c) if so, the details thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) Yes, Sir.

(b) and (c) Government do not consider this to be the opportune time to switch over to the policy of decontrol of sugar. It is, therefore, proposed to continue the existing policy of partial control for the present.

Proposal for attaching an Air Conditioned coach to East Coast Express running between Secunderabad and Howrah

561. **PROF. C. LAKSHMANNA:** Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under Government's consideration to attach air conditioned coach to East Coast Express between Secunderabad and Howrah in view of the importance of the train